

Court-I

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

APPEAL NO. 104 OF 2015

Dated: 2nd December, 2015

In the matter of:-

Kerala State Electricity Board Ltd. ...Appellant(s)
Versus
Kerala State Electricity Regulatory Commission & Anr. ...Respondent(s)

Counsel for the Appellant(s) :

Counsel for the Respondent(s) : Ms. Swapna Seshadri

ORDER

The court has not assembled today. List the matter on
28.01.2016.

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(Court Master)